

Name of Corporate Debtor:		Bharucha & Motivala Infrastructures Private Limited											
Date of Commencement of CIRP:		06-05-2021											
List of Creditors as on:		15.05.2023											
List of Operational Creditors (Government dues)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Asst./Dy Comm, Central Tax, Pune-I CGST	Central	09-09-2021	7,91,40,841	-	Unsecured	No	NA	-	-	7,91,40,841	-	
2	GST Dept. Govt of Maharashtra - Asst Comm.	State	25-04-2022	1,39,37,808	1,39,37,808	Unsecured	No	NA	-	-	-	-	
3	ESI Corporation Sub Regional Office Pune-	Central	19-04-2022	35,15,669	35,15,669	Unsecured	No	NA	-	-	-	-	
4	GST Dept. Govt of Maharashtra - Jt. Comm.	State	06-01-2022	71,62,459	71,62,459	Unsecured	No	NA	-	-	-	-	
5	Income Tax Officer - TDS	Central	03-03-2023	1,12,57,732	1,11,05,732	Unsecured	No	NA	-	-	-	1,52,000	Claim amount pertaining to Pre-CIRP period have been admitted
<b>Total</b>				<b>11,50,14,509</b>	<b>3,57,21,668</b>				-	-	-	<b>7,91,40,841</b>	<b>1,52,000</b>